

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 225(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY:** Shri Neelmani Sharma V/s. M/s. Pandit Munshi Ram and Associates and Ors.

**SECTION OF THE COMPANIES ACT:** 241/242

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Shohit Chaudhry and Mr. Anuj Jhawar,  
Advocates

For the Respondent (s): Mr. Sanjiv Dagra and Mr. Jarnail Singh, Advocates

**ORDER**

No time left.

Renotify this case on 30<sup>th</sup> January, 2018.

-S-d-1

(S. K. Mohapatra)  
Member (T)

-S-d-1

(Ina Malhotra)  
Member (J)